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BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD

C.P. (I.B) No. 211/9/NCLT/AHM/2017

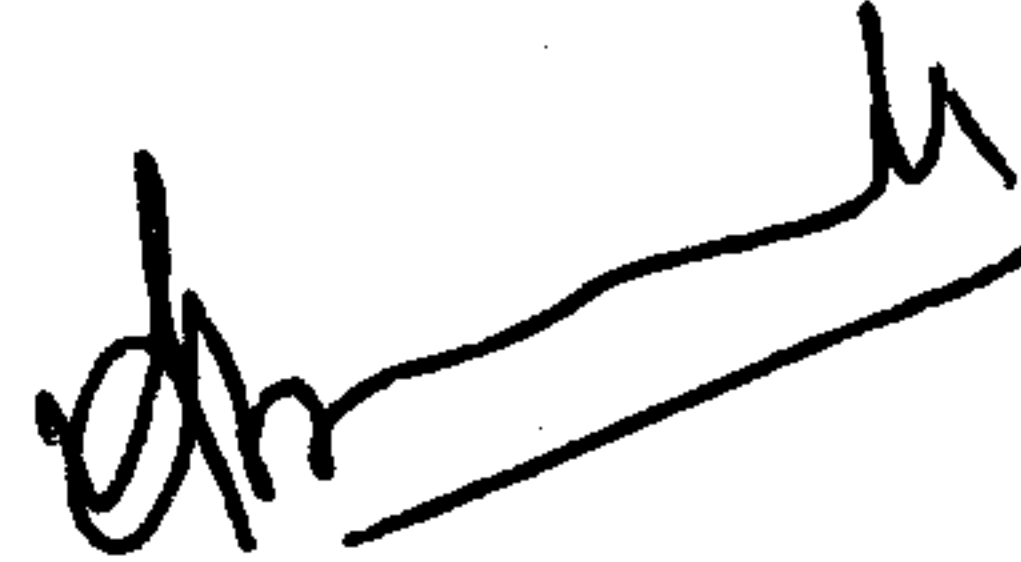
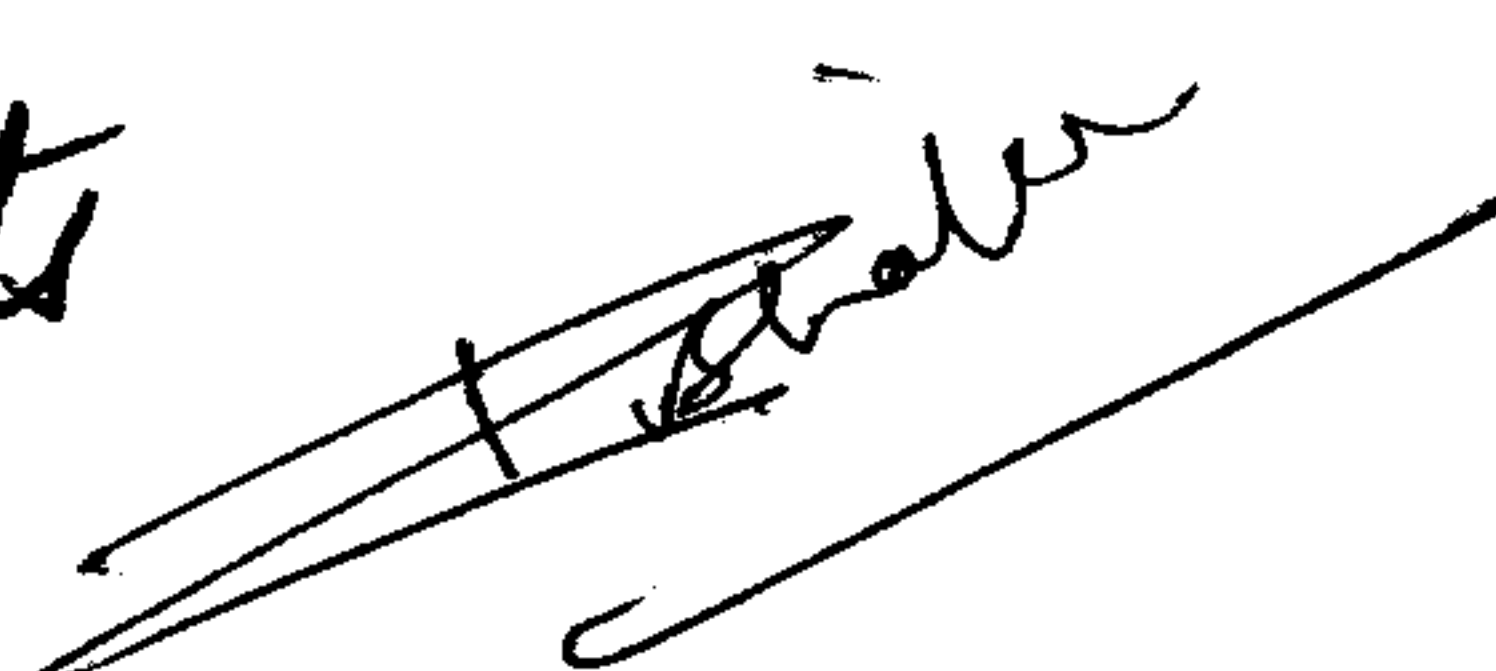

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2018

Name of the Company: Sanjay Shukla  
V/s.  
B P Food Products Pvt Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy  
Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	Abhishek Mehta	Advocate	for Respondent	
2.	RISHABH GUPTA	ADVOCATE	BP Food products PETITIONER	
	Kavan Kumar Mankad i. b. Vaibhavi Parikh	} Adv.	RESP.	

ORDER

Advocate Mr. Rishabh Gupta is present for the Petitioner. Advocate Mr. Abhishek Mehta with Advocate Mr. Kavan Kumar Mankad i/b Vaibhavi Parikh are present for the Respondent.

List the matter on 14.06.2018

  
HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL

Dated this the 29th day of May, 2018.